

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/347(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	IF&FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Interim Resolution Professional

Mr. A. K. Awasthi, Adv.

ORDER

1. Learned Counsel for the IRP present.
2. Ld. Counsel states that he is in the process of filing the progress report and same shall be done within three days.
3. In view of this this matter is deferred and adjourned.
4. Post this matter on **06.12.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**